

ITEM NO.10

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 569/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

NATTHA SINGH

Respondent(s)

Date : 10-05-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajay Vikram Singh, AOR
Mr. D. P. Singh Yadav, Adv.

For Respondent(s)

Ms. Rajeshri Nivuratirao Reddy, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Await records.

List again on 08.08.2022.

S.P.S. LALER
Registrar